

**Before the Marriage Officer-cum-Sub-Divisional Magistrate, Nichar at Bhabanagar,
Distt. Kinnaur (H.P)**

In the matter of:

Case No. 6 (Marriage) /2025

1. Sh. Vishal Rawat s/o Sh. Bharat Singh, permanent r/o Village Khachar Khana Patta, Kasauli (T) Solan, Himachal Pradesh & currently r/o Police Colony, Police Station Bhabanagar, Distt. Kinnaur (H.P.).

2. Ms. Luxmi Devi d/o Sh. Daulat Ram, r/o Village Bhali, Tehsil Kasauli, Rauri (411), Solan, Himachal Pradesh. . *Applicants*

Versus

General Public

(2nd Party).

Proclamation of the Notice to the intended Marriage under section 5 of the Special Marriage Act, 1954.

Notice to the General Public

Sh. Vishal Rawat s/o Sh. Bharat Singh, permanent r/o Village Khachar Khana Patta, Kasauli (T) Solan, Himachal Pradesh & currently r/o Police Colony, Police Station Bhabanagar, Distt. Kinnura, H.P. and Ms. Luxmi Devi d/o Sh. Daulat Ram, r/o Village Bhali, Tehsil Kasauli, Rauri (411) Solan, Himachal Pradesh have filed an application and affidavits in the office of the undersigned under section 5 of the Special Marriage Act, 1954 on dated 18th October, 2025 and intend to get married within three calendar months from the date hereof.

Therefore, the General Public is hereby informed through this notice, that any person who has any objection(s) regarding this marriage, can file the objection(s) personally or in writing before the undersigned or in this office, on or before 29th November, 2025. After that no objection(s) will be entertained and marriage shall be registered accordingly.

Issued under my hand and seal on this 18th October, 2025.

Seal

*Sd/-
Marriage Officer-cum-SDM,
Nichar at Bhabanagar,
District Kinnaur (H.P.).*